

- (15) It has been agreed that this settlement shall remain in operation for a period of three years from the date of settlement and shall continue to remain in operation thereafter till it is terminated but statutory notice in accordance with the provisions of the Industrial Disputes Act, 1947 is to be given.
- (16) The other pending issues shall be discussed before the Labour Directorate to averting any further strike during the period of this settlement.
- (17) The management agreed to provide identity card and service record for all workmen. The workmen shall carry the same.

#### **Improving skills of workers in textile industry**

3185. SHRI T. M. SELVAGANAPATHI: Will the Minister of TEXTILES be pleased to state:

- (a) whether it is a fact that Government has launched a new scheme to improve the skills of workers in the various segments of the textile industry;
- (b) if so, the details thereof;
- (c) whether it is also a fact that Government is considering to target training of 100 lakh textile workers by 2022; and
- (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PANABAKA LAKSHMI): (a) Yes, Sir, the Integrated Skill Development Scheme for the Textiles Sector was launched by the Government in August, 2010.

- (b) Under the Eleventh Five Year Plan, an allocation of Rs. 272 crore has been made under the said scheme, of which Government's contributions would be Rs. 229 crore with physical target of training of 2.56 lakh persons.
- (c) No such proposal has been considered by Government.
- (d) Does not arise.

#### **Sops to textile units in Eleventh Plan**

3186. SHRIMATI T. RATNA BAI: Will the Minister of TEXTILES be pleased to state:

- (a) the details of the various textile units which came up in Eleventh Plan; and
- (b) the sops being given to revive those which are in losses?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PANABAKA LAKSHMI): (a) As per information available with the Ministry of Textiles, a total of 334 textile mills were enlisted with the Textile Commissioner's Office, Mumbai, during the Eleventh Plan. These included 177 non-SSI spinning units, 11 non-SSI composite mills, 138 SSI spinning units and 8 Exclusive Weaving Mills. Information relating to the units that